

modernisation schemes, subject to fulfilment of the conditions laid down.

[English]

Insurgency in N. E. region

527. SHRI A.C. JOS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Insurgency in North-East; Islamic militancy may eclipse all movement" appearing in the 'Hindustan Times', dated February 2, 1997; and

(b) if so, the details thereof and the steps taken by the Government to bring normalcy in the Region ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Yes, Sir. The news item refers, inter alia, to assistance extended by some neighbouring countries and the Pak ISI to the North-East insurgent groups. Several steps have been taken to bring normalcy in the Region which include taking up of our security concerns with the neighbouring countries, monitoring, review and streamlining the counter-insurgency operations within the insurgency affected North-Eastern States. An Indo-Bangladesh Joint Working Group has been set up for resolution of security related issues of mutual concern. Similarly, there are arrangements for consultation with Myanmar and Thailand. Information also continues to be shared with Bhutan.

Seizure of RDX and Explosives

528. DR. MURLI MANOHAR JOSHI :
SHRI MADHAV RAO SCINDIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have seized explosives, detonators and RDX in Delhi in January, 1997;

(b) if so, the details thereof alongwith their originating point;

(c) the quantity of RDX seized in Delhi during 1996;

(d) whether foreign disruptive agencies have set up their centres in Delhi;

(e) if so, the details thereof; and

(f) the steps taken to curb their activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Yes, Sir, 10 Kgs. RDX, 4 Timer pencils, 10 detonators, 4 switch fuses and one Primer explosive were seized by Delhi Police on the 13th January, 1997 from a private premises in South Delhi; four persons were arrested. The

accused persons allegedly had a plan to cause explosions at various places in Delhi on the occasion of Republic Day, 1997. The originating point could not be ascertained so far inspite of best efforts. In another incident, 4.485 kgs. of RDX, 2 Timer pencils and 2 detonators were seized on the 21st January, 1997 from an area falling within the jurisdiction of Karol Bagh Police Station; three persons were arrested.

(c) During 1996, 12.045 kgs. of RDX was seized in Delhi.

(d) No such organised Centre operating from Delhi has come to the notice of the Delhi Police.

(e) and (f) Do not arise.

[Translation]

Security of V.I.Ps

529. SHRI SHIVRAJ SINGH :
SHRIMATI SHEELA GAUTAM :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Khatre Mein aati Vishisht Logon Ki Suraksha Vyavastha" appearing in 'Rashtriya Sahara', dated February 2, 1997;

(b) if so, whether the Government have taken any remedial steps in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Government has not come across any such news-item in the 'Rashtriya Sahara' dated 02.2.1997 (New Delhi edition).

(b) to (d) Does not arise.

[English]

Security of Gujarat Border

530. SHRI P.S. GADHAVI :
SHRI CHHITUBHAI GAMIT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Border Security Force is entrusted with the task of protection of Border areas adjoining Pakistan in Gujarat;

(b) whether the use of camels by the BSF personnel is an essential element for the Surveillance of the border in Gujarat;

(c) if so, the number of camels at the disposal of the BSF at present in the border area of Gujarat during each of the last three years; and

(d) the steps taken or being taken by the Government to augment the number of camels in the force ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) Though the use of camels by the BSF personnel is an essential element for the surveillance of the border in Gujarat, Tractors are also being used for border patrolling in Gujarat.

(c) The number of camels at the disposal of BSF during the last three years was as under :-

Year	Sanctioned	Actually held
1994	210	186
1995	210	176
1996	105*	96

(d) Deficiency of 9 camels in 1996 is being met by purchase of more camels and sufficient funds have been allotted for this purpose.

*16 tractors with trollys were provided to BSF in lieu of 105 camels.

Inland Fishery Marketing Infrastructure

531. SHRI VISHVESHWAR BHAGAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Madhya Pradesh Government has submitted some projects for approval regarding the strengthening of Inland Fishery Marketing Infrastructure in the State;

(b) if so, the cost of these projects; and

(c) the time by which the projects are likely to be accorded approval ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) Proposals for establishment of five units of fish marketing at a total cost of Rs. 3.88 crores under the fish marketing scheme were received from the Government of Madhya Pradesh in November, 1996. One unit at a cost of Rs. 74 lakhs has been sanctioned in addition to the two fish marketing units sanctioned to the Government of Madhya Pradesh during 1992-94 at a total cost of Rs. 178 lakhs. In view of the proposals received from the other

States, there is no likelihood of sanctioning additional units to the Government of Madhya Pradesh at present.

Project Tiger

532. SHRI TARIQ ANWAR :
SHRI MOHAN RAWALE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have admitted before a Panel that tigers are dying fast;

(b) if so, the details thereof; and

(c) the action taken by the Government for revamping the 'Project Tiger' and for conservation of tiger habitats ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) No, Sir. However, there have been recent reports of some poaching of tigers to meet the demand of illegal international trade in tiger bones and other parts of its body. The Government is seized of the situation and has taken adequate steps to meet the challenge and is committed to protect the tiger and its habitats.

(c) The steps taken by the Government are as under :

(i) A 'Tiger Crisis Cell' has been set up in the Ministry .

(ii) The State Governments have been advised to strengthen vigilance and intensify patrolling.

(iii) Steps have been initiated to set up 'Special Strike Force' in the Project Tiger areas.

(iv) A protocol has been signed with the Government of Peoples 'Republic of China to coordinate bilateral efforts to stop illegal activities of poaching of tigers, and to endeavour jointly to combat smuggling and the illegal trade of tiger bones and other parts of its body;

(v) Steps have been initiated by the Government to establish the "Global Tiger Forum" for strengthening international cooperation to curb poaching of tiger and to coordinate efforts for the conservation of tiger and the habitat throughout the range countries.

Dairy Development

533. SHRIMATI VASUNDHARA RAJE : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :